अगैद्योगिक विकास मंत्रालय में उपमंत्री (प्रो0 सिद्धेश्वर प्रसाद): (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

t[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/ ग्रौद्योगिक विकास मंत्रालय में उपमंत्री

(PROF. SIDDHESHWAR PRASAD):

(a) No, Sir. (b) Does

not arise.]

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UTILISATION OF WASTE OF TEA AND BAGASSF.

589. SHRI SURAJ PRASAD: Will the Minister oE INDUSTRIAL DEVELOP MENT/ म्रोटोगिक विकास मंत्री be pleased to state:

(a) whether it is a tact that according to the research conducted by the Jorhat Laboratory the cost oE pioluclion of tea and sugar would be tut down substantially if waste products of lea and bagasse are used for making caffeine and paper respectively; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MENT,

ग्रौद्योगिक विकास मंत्रालय में उपमंत्रो

(PROF. SIDDHESHWAR PRASAD):

(a) and (b) The experiments conducted at the Regional Research Laboratory, Jorhat, arc reported to have shown that if the wasie products oE tea and bagasse are utilised for making caffeine and paper boards, the cost of production oE tea and sugar would come down. However, the extent to which the costs would come down is not known. Further, the release of bagasse for the paper industry is contingent upon the availability oE an alternate fuel such as coal or furnace oil at a price not detrimental to the sugar industry. Use ol alternate fuel by sugar industry will also involve modification of the existing boilers which in turn involves additional investment by sugar mills. The exploitation oE the process is in the experimental stage.

ANCILLARY INDUS HUT S

590. SHRIR. P. KIIAITAN: Will the Minister of INDUSTRIAL DEVELOP MENT/ ग्रोह्योगिक विकास मंत्री be pleased to stale:

(a) whether Government have taken any derision on the recommendations of the Malviya Committee in regard to the de<u>\clopment</u> oE ancillary industries in the public sector; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINIS 1RY OF INDUSTRIAL DEVELOP-MENT/

MENT/ औद्योगिक विकास मंत्रालय में उप मंत्री (PROF. SIDDHESHWAR PRASAD): (a) anil (b) The relevant Recommendation of the Malviya Committee Report reads as follows:

"The Government should li\ clear responsibility on the D.G.T.D. to ensure that wherever sub-contracting and ancillary work is possible, the industrial licences to the large units should he granted only after excluding the facilities for manufacture of such components, parts and other sub-assemblies as can be competently produced by the small scale units."

1 his recommendation has been accepted $|>\rangle$ Government. Instructions have been issued to the effect that items which can be manufactured as anciliaries in the small scale sector should not be included in the industrial licence but should IK set apart for manufacture in the small scale sector.

जयपुर को बड़ो लाईन से जोड़ना

591. श्री जगदीश प्रसाद माथुर: क्या रेल मंत्रो 7 जून, 1971 को राज्य सभा में अतारांकित प्रश्न संख्या 687 के दिये गये उत्तर को देखेंगे और यह बताने की क्रुपा करेंगे कि :

(क) क्या जयपुर को बड़ी लाइन से जोड़े जाने के सम्बन्ध में कोई प्रस्ताव सरकार के विचाराधीत है ; क्रौर

(ख) यरि हां, तो क्या इस सबध में कोई सर्वेक्षण किया गया है और जयपुर को किन-किन रेलवे स्टेशनों के साथ बड़ी लाइन ढारा जोडे जाने का विचार है ?

OF JAIPUR WITH BROAD GAUGE

591. SHRI)AGDISH PRASAD MA-THUR: Will the Minister of RAILWAYS/ ^7 *I?ft be pleased 10 refer to ihe reply

in Unstarred Question No. (i87 given in (lie Rajya Sabha on the 7th June, 1971 and state:

(a) whether Government have under coniiou an) proposal lo link Jaipur by broad gaue: and

] English translation.